

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**(Division Bench)**

**Item No.-509**

IB-507/ND/2021

IA/4073/2023, IA/1566/2023, IA/889/2023, IA/4540/2022, IA/3880/2022,  
IA/5943/2021, IA/6027/2021, IA/4689/2022

**IN THE MATTER OF:**

Axis Trustee Services Ltd.

**....Applicant**

**Vs.**

Nimitya Infotech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 07.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Krishnendu Datta, Sr. Adv., Mr. Prateek Kumar,  
Ms. Vaishnavi, Ms. Apeksha Dhananjay, Advs.

For the Respondent : Mr. Sanjiv Sen, Sr. Adv., Mr. Kumar Anurag Singh,  
Mr. Nakul Mohta, Mr. Zain A Khan, Ms. Riya Dhingra,  
Ms. Anjali Singh, Mr. Anish Ahlawat, Mr. Pragya  
Mishra, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IB-507/ND/2021:-**

Heard the submissions made Mr. Sanjiv Sen, Ld. Senior Counsel on behalf of Corporate Debtor in part. Mr. Krishnendu Dutta, Ld. Senior Counsel on behalf of Financial Creditor is present. For continuation of arguments of Corporate Debtor and re-join arguments of Ld. Senior Counsel on behalf of Financial Creditor, list the matter on **30.05.2024 at 11:30 am.**

**IA/4073/2023, IA/1566/2023, IA/889/2023, IA/4540/2022,  
IA/3880/2022, IA/5943/2021, IA/6027/2021, IA/4689/2022:-**

List all these applications on **30.05.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**